

Issued bearing the same no. and date

**GOVERNMENT OF PUNJAB  
DEPARTMENT OF HEALTH & FAMILY WELFARE,  
(HEALTH-IV BRANCH)**

To

1. All the Commissioners of Divisions, Punjab.
2. All the Deputy Commissioners, Punjab.
3. All the Senior Superintendents of Police, Punjab.
4. All the Civil Surgeons, Punjab.

**Memo. No. 14/7/2020-4HB-IV/886-890**

**Dated, Chandigarh: 20<sup>th</sup> March, 2020**

**Subject: Decisions to prevent and contain COVID-19.**

Sir,

On the subject mentioned above, As decided by Group of Ministers in meeting held on 19.03.2020, under the chairmanship of Shri Brahm Mohindra, Minister for Local Government, Parliamentary Affairs, Elections and Removal of Grievances to review the preparedness for COVID-19, I am directed to state as under:-

- (i) All Deputy Commissioners are instructed to prevent any gathering of more than 20 persons for any type of social or religious functions/celebrations under Epidemic Act or Under Section 144 of CrCP.
- (ii) Factories with large work force must implement spatial distancing ensuring a distance of one meter between any two workers.
- (iii) All marriage palaces would be closed till further orders.
- (iv) Stamps with indelible ink would be marked on both hands of persons who have been advised home-quarantine.
- (v) Restaurants would not be allowed to have sit-in dining facilities. Only take away of meals would be allowed. Similarly, hotels should continue to function but the use of banquet halls is prohibited.
- (vi) It is instructed that all Government Officers including Deputy Commissioners, Senior Superintendents of Police, Civil Surgeons and other officers must remain at HQ and monitor COVID-19 situation daily.

2. The above instructions may please be complied with in letter & spirit.

No. 14/7/2020-4HB-IV/891-907

  
Under Secretary Health  
Dated, Chandigarh the; 20.03.2020

A copy of the above is forwarded to the following for information and compliance:-

- 1) Director General of Police, Punjab, Chandigarh.
- 2) The Managing Director, Punjab Health Systems Corporation, Punjab, Mohali.

- 3) The Mission Director, National Health Mission, Punjab, Chandigarh.
- 4) The Labour Commissioner, Punjab, Chandigarh.
- 5) The Director, Industry & Commerce, Punjab, Chandigarh.
- 6) The Director Sainik Welfare, Punjab, Chandigarh.
- 7) The Director Health & Family Welfare Punjab, Chandigarh to inform all the Deputy Commissioner & Civil Surgeons.
- 8) The Director Health Services (FW), Punjab, Chandigarh.
- 9) The Director Health Services (SI), Punjab, Chandigarh for circulation in all the institutions under ESI.
- 10) The Director Research and Medical Education, Punjab, Chandigarh.
- 11) The Director Rural Development and Panchayats, Punjab for circulation to all DDPOs, BDPOs and Rural Medical Officers of the State.
- 12) The Principal, Government Medical College, Amritsar.
- 13) The Principal, Government Medical College, Patiala.
- 14) The Principal, Government Medical College, Faridkot.
- 15) The President, Indian Medical Association, Punjab for information and circulation to all the members of IMA, Punjab.
- 16) The Medical Superintendent of Mata Kaushalya Hospital Patiala, BBMB Hospital and Civil Hospital Jalandhar.
- 17) The Accountant General Punjab, Chandigarh.

  
Under Secretary Health 26/11/2020

CC

1. PS/PSH.
2. PA/SH (K).
3. PA/SH(M).
4. PA/DSH.